

BEFORE THE SECURITIES APPELLATE TRIBUNAL
MUMBAI

Date : 06.02.2024

**Misc. Application No. 243 of 2023
And
Appeal No. 543 of 2021**

Riddhi Siddhi Gluco Biols Limited & Ors. ...Appellants

Versus

Securities and Exchange Board of India ...Respondent

Mr. Nirav Shah and Ms. Ashwini Hariharan, Advocates i/b
DSK Legal for the Appellants.

Ms. Rasika Ghate, Ms. Shefali Shankar and Mr. Nishit Dhruva,
Advocates i/b MDP & Partners for the Respondent.

**WITH
Misc. Application No. 257 of 2023
And
Appeal No. 588 of 2021**

Riddhi Siddhi Gluco Biols Limited & Ors. ...Appellants

Versus

Securities and Exchange Board of India ...Respondent

Mr. Nirav Shah and Ms. Ashwini Hariharan, Advocates i/b DSK Legal for the
Appellants.

Ms. Rasika Ghate, Ms. Shefali Shankar and Mr. Nishit Dhruva, Advocates i/b MDP
& Partners for the Respondent.

**WITH
Appeal No. 596 of 2021**

Oswal Shares and Securities Ltd. & Ors. ...Appellants

Versus

Securities and Exchange Board of India ...Respondent

Ms. Rasika Ghate, Ms. Shefali Shankar and Mr. Nishit Dhruva, Advocates i/b MDP
& Partners for the Respondent.

**WITH
Appeal No. 597 of 2021**

Javeri Oswal Commodities Pvt. Ltd. & Ors. ...Appellants

Versus

Securities and Exchange Board of India ...Respondent

Ms. Rasika Ghatе, Ms. Shefali Shankar and Mr. Nishit Dhruva, Advocates i/b MDP & Partners for the Respondent.

**WITH
Appeal No. 598 of 2021**

Rajendrakumar Gopilal Jain & Ors. ...Appellants

Versus

Securities and Exchange Board of India ...Respondent

Ms. Rasika Ghatе, Ms. Shefali Shankar and Mr. Nishit Dhruva, Advocates i/b MDP & Partners for the Respondent.

**WITH
Appeal No. 600 of 2021**

Ravikumar Javeri Oswal & Ors. ...Appellants

Versus

Securities and Exchange Board of India ...Respondent

Ms. Rasika Ghatе, Ms. Shefali Shankar and Mr. Nishit Dhruva, Advocates i/b MDP & Partners for the Respondent.

**WITH
Appeal No. 617 of 2021**

Metroglobal Limited ...Appellants

Versus

Securities and Exchange Board of India ...Respondent

Ms. Rasika Ghatе, Ms. Shefali Shankar and Mr. Nishit Dhruva, Advocates i/b MDP & Partners for the Respondent.

**WITH
Appeal No. 619 of 2021**

M/s. Vital Connections LLP & Ors. ...Appellants

Versus

Securities and Exchange Board of India ...Respondent

Ms. Rasika Ghate, Ms. Shefali Shankar and Mr. Nishit Dhruva, Advocates i/b MDP & Partners for the Respondent.

**WITH
Appeal No. 634 of 2021**

Lalitkumar Ranmal HUF ...Appellant

Versus

Securities and Exchange Board of India ...Respondent

Mr. Deepak Shah, Advocate for the Appellant.

Ms. Rasika Ghate, Ms. Shefali Shankar and Mr. Nishit Dhruva, Advocates i/b MDP & Partners for the Respondent.

**WITH
Appeal No. 635 of 2021**

Shobha Lalitkumar Shah ...Appellant

Versus

Securities and Exchange Board of India ...Respondent

Mr. Deepak Shah, Advocate for the Appellant.

Ms. Rasika Ghate, Ms. Shefali Shankar and Mr. Nishit Dhruva, Advocates i/b MDP & Partners for the Respondent.

**AND
Appeal No. 636 of 2021**

Sneha Lalitkumar Shah ...Appellant

Versus

Securities and Exchange Board of India ...Respondent

Mr. Deepak Shah, Advocate for the Appellant.

Ms. Rasika Ghate, Ms. Shefali Shankar and Mr. Nishit Dhruva, Advocates i/b MDP & Partners for the Respondent.

ORDER:

1. Adjourned due to non-availability of bench. List on April 5, 2024.

Ms. Meera Swarup
Technical Member

06.02.2024
msb